

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1222/Confdl./2017
II-2-1/2017

Bilaspur, dated the 23 / 11 / 2017

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE


Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Shubhra Pachouri, V Additional District & Sessions Judge	Raigarh	Durg	Durg	V Additional District & Sessions Judge
2.	Smt. Neelima Singh Baghel, V Additional District & Sessions Judge	Durg	Mungeli	Mungeli	Additional District & Sessions Judge
3.	Shri Omprakash Singh Chauhan, Additional Registrar (Admn.), High Court of C.G.	Bilaspur	Bilaspur	Bilaspur	Additional District & Sessions Judge
4.	Shri Jaideep Garg, Secretary, High Court Legal Services Committee	Bilaspur	Bilaspur	Bilaspur	IX Additional District & Sessions Judge
5.	Shri Rajeev Kumar, IX Additional District & Sessions Judge	Bilaspur	Raipur	Raipur	VII Additional District & Sessions Judge
6.	Shri Suresh Joon, Additional District & Sessions Judge	Bilaspur	Raipur	Raipur	II Addl. Judge to the Court of I Additional District & Sessions Judge, Raipur
7.	Smt. Usha Gendle, Additional District & Sessions Judge (F.T.C.)	Korba	Baloda-Bazar	Baloda-Bazar	III Additional District & Sessions Judge

Contd...2/-

(2)

8.	Shri Deepak Kumar Deshlhre, V Additional District & Sessions Judge	Ambika-pur	Durg	Durg	II Additional Judge to the Court of I Additional District & Sessions Judge, Durg
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BY ORDER OF THE HIGH COURT


23-99 2017
(GAUTAM CHOURADIA)
REGISTRAR GENERAL

Endt. No. 1223 /Confdl./2017
II-2-1/2017

Bilaspur, dated the 23 / 11 / 2017

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information and necessary action, if any.
- (17)

- (i) Smt. Shubhra Pachouri, V Additional District & Sessions Judge, Raigarh,
- (ii) Smt. Neelima Singh Baghel, V Additional District & Sessions Judge, Durg,
- (iii) Shri OmPrakash Singh Chauhan, Additional Registrar (Administration), High Court of C.G., Bilaspur,

Contd...3/-

(3)

- (iv) Shri Jaideep Garg, Secretary, High Court Legal Services Committee, Bilaspur,
(v) Shri Rajeev Kumar, IX Additional District & Sessions Judge, Bilaspur,
(vi) Shri Suresh Joon, Additional District & Sessions Judge, Bilaspur,
(vii) Smt. Usha Gendle, Additional District & Sessions Judge (F.T.C.), Korba and
(viii) Shri Deepak Kumar Deshlhre, V Additional District & Sessions Judge, Ambikapur,

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 07.12.2017.

- (18) District & Sessions Judge, Raigarh/Durg/Bilaspur/Korba/Surguja (Ambikapur) for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dhamtari / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker)/Dakshin Bastar at Dantewara/ Janjgir-Champa/ Raipur for information.
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/oR.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


22-99 2016
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL